

[Shri. H. N. Bahuguna]

India, the appropriate collection rates in those countries and the transit share of India will be settled by mutual negotiations between all parties concerned on well recognised International practices already followed for other relations. Pending such negotiations the agreement provides for transit service being made available by India on terms which will involve no changes in existing accounting procedures between India and the concerned countries to or from which transit service is made available by India.

Telex

The question of providing telex service between India and Bangladesh as well as between Bangladesh and other countries via India is also under negotiations and an agreement is likely to be reached very soon between the two countries on terms broadly similar to that for Telephone Service.

The new agreement is effective from 1.4.1972.

12 33 hrs.

STATEMENT RE. CHANGE OF DATES
FOR ELECTIONS TO FINANCIAL
COMMITTEES

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND SHIPPING AND
TRANSPORT (SHRI RAJ BAHADUR) :
I beg to make a submission that the dates fixed for nomination of candidates, withdrawal and election to the Financial Committees of the Lok Sabha have, for certain unavoidable reasons, to be extended. I crave your permission to request the House to agree to it. I have consulted the leaders of the Opposition also.

MR. SPEAKER : What dates do you propose?

SHRI RAJ BAHADUR : I propose that the dates may be extended, and we shall mutually settle them

MR. SPEAKER : I think the House should have no objection.

SHRI JYOTIRMOY BOSU (Diamond Harbour) : The proper procedure would have been to convene an emergent meeting of the Business Advisory Committee, and it should have been fixed there.

MR. SPEAKER : This matter does not concern the Business Advisory Committee at all.

SHRI JYOTIRMOY BOSU : It does.

MR. SPEAKER : It is a question of mutual consultation and you have agreed.

The motion is that the Speaker be authorised to fix the revised dates. I hope all of you agree.

HON. MEMBERS : Agreed.

12.35 hrs.

RE. ALLOTMENT OF TIME FOR DIS-
CUSSION ON DEMANDS FOR
GRANTS OF MINISTRIES

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND SHIPPING AND
TRANSPORT (SHRI RAJ BAHADUR) :
I know that the Members are very keen to speak on the Demands of the Ministry of Agriculture, and I also appreciate that you have been very careful to see that the time fixed by the Business Advisory Committee should be observed and not extended. But in this particular case, may I request you either to place the matter again before the Business Advisory Committee or kindly extend the time by two hours?

MR. SPEAKER : Yesterday we saved about two hours. As the Minister of Communications had already taken half an hour, I thought he would be concluding immediately after Lunch, but I was surprised that he went on and on and got one hour more, which is sort of beating the record. The total time for the debate was 1½ hours, and the Minister took more than 1½ hours to reply. That was very surprising. I tried to save time and then add it to the Demands on the Ministry of Agriculture, so that all of you could be satisfied.

The Business Advisory Committee gives its report and that is approved by this House, and the time schedules are very tight, but when Members are keen to speak on the Demands of a particular Ministry, they forget the following Demands, and the result is that at the end of the session you do away with the Lunch Hour, you extend the session by one hour, sithon Saturdays. That is not a very healthy practice.